THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI):

(a) to (c) A statement is laid on the Table of the House

SATEMENT

Some Memoranda have been received making the following three recommendations (i) Sptcial tribunals, enjoying the confidence >f minorities should be appointed, instead of single M. M. Phillip, formerly Secret; ry to the Government of India. The Commission appointed by the Govenment of Gujarat also consists of thre: members including a serving Judge o' the Supreme Court. Thus, wherever practicable Commissions consisting of m< re than one member are appointed by Government to inquire into Communal disturbances; (ii) Special Courts shoi Id be constituted for summary trial of offences committed during the course of communal disturbances. State Governments appoint Additional Juc ges and Magistrates, wherever necessary, to expedite trial of cases arising ou of communal disturbances. The qi estion of undertaking legislation to constitute special courts with special procedure is under examination; (iii) A speical tribunal should be appointed fu ly empowered to take action against Government, organisations, or individuals found to be responsible for such disturbances. Neither would it be possible under law to constitute such tribunal, nor does the Government agree mth the reasoning that has prompted tie recommendation.

CONSTRUCTION OF NEENDAKARA BRIDGE IN KERALA

◆57. SHRI H\MID ALI SCHAM-NAD SHRI B. V. ABDULLA KOYA:

Will the Mini iter of PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT te pleased to state:

- (a) the progress made so far in the construction of Neendakara Bridge in Kerala;
- (b) the time by when the work is likely to be con pleted; and

(c) what are the other bridges proposed to be built during the current annual plan in Kerala?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

Foundation and substructure of Neendakara Bridge in Kerala have been completed. Casting and launching of prestressed beams for the decking are in progress. Launching of beams for two spans has been completed. The work is likely to be completed by middle of 1971.

The other bridges proposed to be constructed on National Highways in Kerala during the current Annual Plan are :—

- (1) Naragampally bridge at KM 198/8 on National High way 47.
- (2) Ithikkara bridge at KM 508/8 on National Highway 47.
- (3) Yakkara bridge at KM 209/13 on National Highway 47.
- (4) Kanjikode bridge at KM 194/6 on National Highway 47.
- (5) Thadam bridge at KM 293/2 on National Highway 47.
- (6) Ponnamvali Canal bridge at KM 383/6 on National Highway 47.
- (7) Kakkazham Canal Bridge at KM 424/2 on National Highway 47.
- (8) Puzzhakkal Bridge at KM 367 on National Highway 47.

AGREEMENT BETWEEN INDU AND U.S.S.R. OF SHIPPING

- ◆58. SHRI SANDA NARA-YANAPPA : Will the Minister of PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT be pleased to state :
- (a) whether any agreement has recently been signed between the Governments of India and the USSR on Shipping; and
- (b) if so, what are the terms and conditions of that agreement?